

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5726-JK (LD) of 2026

DATED:- 05 - 05 - 2026

Sanction is hereby accorded to the appointment of Safeer Hussian Shah, Regional Director, J&K Pollution Control Committee, Kashmir. Email: regionaldirectorkmr@gmail.com Mob: 8492011136 as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 05.05. 2026

No:-LAW-OIC/05/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner /Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer





Annexure to the Government Order No.- 5726- JK(LD) of 2026 dated 05.05.2026

S No	Title of the Case	
01	1515/2025	Hotel Seniorita Boulevard Srinagar V/s UT of J&K & Ors
2	1594/2025	Shine Road Construction V/s UT of J&K & Ors
3	1668/2025	Mohd Hashim Wani (Hotel Ishfan) V/s UT of J&K & Ors
4	1616/2025	Rather Stone Crusher V/s UT of J&K & Ors
5	1604/2205	Associated Builders Stone Crusher V/s UT of J&K & Ors
6	2106/2025	Farooq Ahmad Parray V/s UT of J&K & Ors
7	3028/2025	Mehraj Din Sofi V/s UT of J&K & Ors
8	3056/2025	VIP Standard Brick Kiln V/s UT of J&K & Ors
9	3041/2025	Gulla Khan V/s UT of J&K & Ors
10	3079/2025	Universal Brick Kiln V/s UT of J&K & Ors
11	3034/2025	Mohammad Ibrahim Wani V/s UT of J&K & Ors
12	3060/2025	Showkat Ahmad Tantray V/s UT of J&K & Ors
13	_____/2025	Shabir Ahmad Dar V/s UT of J&K & Ors
14	_____/2025	Syed Firdous Hussian V/s UT of J&K & Ors
15	3010/2025	Hilal Ahmad Lone V/s UT of J&K & Ors
16	3034/2025	AM Brick Kiln V/s UT of J&K & Ors
17	2996/2025	Bismillah Brick Kiln V/s UT of J&K & Ors
18	2439/2025	Kohinoor Gypsum V/s UT of J&K & Ors
19	3093/2025	Safa Marvah Medical Centre V/s UT of J&K & Ors
20	17/2026	Dar Woods V/s UT of J&K & Ors
21		Gulmarg Markaban, Labour Union/ Pony Association V/s UT of J&K & Ors
22		Abdul Majid Mir & Ors V/s UT of J&K & Ors
23	3155/2025	Shahzada V/s UT of J&K & Ors
24	3319/2025	Abdul Rashid Sofi V/s UT of J&K & Ors
25	52/2026	Mohammad Farooq Mir & Ors V/s UT of J&K & Ors
26	3301/2025	HMB Stone Crusher V/s UT of J&K & Ors
27	3256/2025	Bandy Builders Stone Crusher V/s UT of J&K & Ors
28	3349/2025	Ghulam Mohidin Sofi & Anr V/s UT of J&K & Ors

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29	18/2025	Ghulam Mohammad Matto & Ors V/s UT of J&K & Ors
30	3322/2025	Bismilah Stone Crusher V/s UT of J&K & Ors
31	3357/2025	Abdul Rashid Bhat & Ors V/s UT of J&K & Ors
32	5127/2024	Kohinoor Stone Crusher V/s UT of J&K & Ors
33	3104/2025	Jeelan Builders V/s UT of J&K & Ors
34	212/2026	M B Road Construction V/s UT of J&K & Ors
35	215/2026	Allied Road Construction V/s UT of J&K & Ors
36	237/2026	SAM Brick Kiln & Anr V/s UT of J&K & Ors
37	249/2026	Ali Mohammad Wani V/s UT of J&K & Ors
38	280/2026	Inhabitants of Village Devar Pattan V/s UT of J&K & Ors
39		Abdul Majeed Sheikh V/s UT of J&K & Ors
40		Seven Chinar Stone Crusher V/s UT of J&K & Ors
41		Mohd Amin Dar V/s UT of J&K & Ors
42		Nazir Ahmad Wani V/s UT of J&K & Ors
43		Fayaz Ahmad Thakur V/s UT of J&K & Ors
44	213/2026	Residents of Alochi Bagh V/s UT of J&K & Ors

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